

(2) The Indian Forest Service (Appointment by Promotion) Amendment Regulations, 1967, published in Notification No. GSR. 2 in Gazette of India dated the 6th January, 1968. [Placed in Library. See No. LT-84/68.]

SHRI S. M. BANERJEE: Sir, about item No. 6.....

MR. SPEAKER: We have gone on to item No. 7. Anyway, what is it?

SHRI S. M. BANERJEE: In this House several assurances have been given.

MR. SPEAKER: Should we take up all the assurances now?

SHRI S. M. BANERJEE: No. I am taking up only what has been assured in this House, not all.

In this House the hon. Minister of Home Affairs, Shri Y. B. Chavan, had given a definite assurance that he would see that at an earliest opportunity a report was laid on the Table of the House, or it was made known to the House, about the use of foreign money during the 1967 elections. I am so sorry to say that this assurance has not been fulfilled. Let him say that this assurance will be implemented otherwise I will take it as a damn lie.

MR. SPEAKER: Professor Sher Singh.

SHRI NATH PAI (Rajapur): Mr. Speaker, I am on this assurance.

Notification under Copyright Act

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RE. IMPLEMENTATION OF ASSURANCES

SHRI NATH PAI (Rajapur): Sir, on the occasion when the sad incidents in the Tehar Jail were discussed on an adjournment motion, you will recall that two very categorical assurances were given by the Home Minister. I have not seen what has been done about them. One of them was that the offices of the Inspector General of Police and the Inspector General of Prisons will be separated. Also, there was an assurance given that the judiciary and the executive will be separated in the Union territory. I wonder what has happened to them. I took up this matter in the form of a letter to you. I did not get anything. I would like to know whether you will be pleased to ask the Home Minister why these categorical assurances are not fulfilled by him.

SHRI J. H. PATEL (Shimoga): Spoke a few words in Kannada.

MR. SPEAKER: Shri Bhakt Darshan.

PAPERS LAID ON THE TABLE— Contd.

Notifications under Motor Vehicles Act and National Highways Act

परिवहन तथा नौवहन मंत्रालय में उपमंत्री (श्री भक्त दर्शन) : : श्रीमन्,